

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 181 OF 2015**

**Dated: 17<sup>th</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Byrnihat Industries Association ..... Appellant(s)  
Versus  
Meghalaya State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Budday A. Ranganadhan  
Mr. D.V. Raghu Vamsy for R-1

Mr. S.B. Upadhyay, Sr. Adv.  
Ms. Sakie Jakharia  
Mr. K.P. Pathak for R-2

**ORDER**

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **31.03.2016**.

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**